

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

M.A. 82/01

18.1.02

Present: Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman
Hon'ble Mr. B.P. Singh, Administrative Member.

DR. DHURIATI PRASAD DAS
VS
ICAR

Counsel for the Applicant: Mr. B. Bhatterjee
Ms. B. Mondal

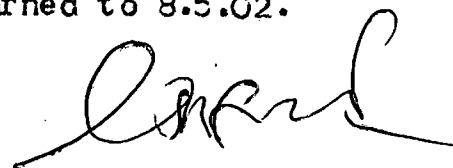
Counsel for the Respondents: Mr. B.K. Chatterjee

ORDER

Mr. B. Chatterjee, learned counsel for the applicant states that the applicant has filed ^{NO}an objection obtained from the previous counsel. Since the earlier counsel has recorded no objection, there cannot be any objection to the appearance by Mr. B. Chatterjee. MA stands disposed of.

2. MA 311/96 and OA 1197/96 are adjourned to 8.5.02.


ADMINISTRATIVE MEMBER.


VICE-CHAIRMAN